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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali** ◀
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

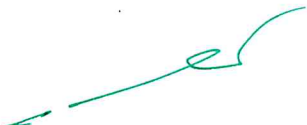
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.69/ 2017	-	Admission	621A (220)/ 2011 & 2012	L-1 Identity Solutions Operating Company Pvt. Ltd. & 2 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	LS BISWASIT GHOSH 9900901974	The Company and others	

PCS for petitioner is present. He reported that he has moved two applications and that ROC has also sent two reports for two applications in each matter and those petitions are filed for two different years.

Registry is directed to check and put up note.

List it on 29.08.2017.


MEMBER (J)


MEMBER (T)